

National Company Law Tribunal

Allahabad Bench

CP NO. 176/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Bhavana Security & Man Power Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 252 (3) of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil Kumar
2.	Krishna Dev Vyas	Adv.	ROC	Krishna Dev Vyas

C.P. No.176/ALD/2017

Sri Anil Kumar, PCS for the petitioner. Sri Krishna Dev Vyas, learned CGSC for ROC, Kanpur.

Argument in respect of the present company petition for restoration of the name of petitioner company are heard, judgement is reserved.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)